

के विनिम्नन को देश के अनुसार क्रमिक, 1969-70 के मध्य कार्यरत 561 शाखाओं के नाम सभा पटल पर रखे विवरण-पत्र 1-क में दिये गये हैं। विवरण-पत्र 1-ख में उन शाखाओं के नाम हैं, जो 1970-71 तथा 1973-74 के मध्य बन्द हो गई थी; तथा विवरण-पत्र 1-ग में उन विदेशी कर्मचारियों की शाखाओं के नामों का वर्णन है, जो इस अवधि में खोली गई थी। [प्रन्थालय में रखे गये। बीखये संख्या एल टी-966/180]

(ख) सूचना उन शाखाओं के नामों के बारे में उपलब्ध है, जिन्होंने 1973-74 के वर्ष के तुलन-पत्र, लाभ-हानि लेखे आदि प्रस्तुत किये थे। यह सूचना पहले के वर्षों की उपलब्ध नहीं है। देश में 1973-74 में कार्य कर रही 540 शाखाओं में से 301 ने अपने तुलन-पत्र तथा लाभ-हानि लेखे प्रस्तुत किये। इन 301 शाखाओं के नाम विवरण-पत्र 2 में दिये गये हैं। [प्रन्थालय में रखा गया। बीखये संख्या एल टी-966/80] 18 शाखायें अपने तुलन-पत्रों तथा लाभ-हानि लेखाओं के प्रस्तुत करने से मूक्त कर दी गई थीं।

(ग) 1970-71 से 1973-74 तक की अवधि के मध्य, विदेशी कर्मचारियों को 61 शाखायें बन्द हो गई थीं। इन शाखाओं के नाम प्रश्न के भाग (क) के उत्तर में निर्देशित विवरण-पत्र 1-ख में दिये गये हैं।

प्रश्न के भाग (क), (ख) तथा (ग) के उत्तरों में निर्दिष्ट विवरण-पत्र अंग्रेजी में संलग्न हैं। इन विवरण-पत्रों का हिन्दी में अनुवाद किया जा रहा है, तथा इनके हिन्दी संस्करण लोक सभा के पटल में शीघ्र ही प्रस्तुत कर दिये जायेंगे।

### East Pakistan Refugees

1819. SHRI K. P. UNNIKRISHNAN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) the number of refugees who entered India from erstwhile East Pakistan immediately after the communal riots in erstwhile East Bengal just before Independence or after the partition of India till 25th March, 1971;

(b) how many of them entered the different States, State-wise of the North-East; and

(c) of them, referred to in part (a) above, in the different States of the North-East:—

(i) how many have been registered as refugees;

(ii) how many have been rehabilitated by Government;

(iii) how many of them have rehabilitated themselves; and

(iv) how many are yet to be rehabilitated State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) 52.31 lakh persons.

(b) Statement (1) is attached.

(c):—

(i) All these migrants were treated as refugees.

(ii) About 8.39 lakh persons.

(iii) Those who did not join relief camps as a prelude to their dispersal to resettlement sites where deemed to have rehabilitated themselves.

(iv) NIL.

### Statement

	Number of persons
	(in lakhs)
(1) Those who migrated from former East Pakistan to India between October, 1946 and March, 1958 (known as "old migrants")	41.17*
(2) Those who migrated from former East Pakistan to India between 1-1-1964 to 25-3-1971 (known as "new migrants")	11.14*
<b>Total</b>	<b>52.31</b>

\* Of the 41.17 lakhs old migrants, 31.32 lakhs stayed in West Bengal and out of 12.85 lakhs of the new migrants, about 6 lakhs stayed in West Bengal.

(a) State-wise distribution of told migrants (viz. 41.17 lakh persons) as on 31-12-61

(North East States have been underlined)

	Number of refugees.
(1) Andaman & Nicobar Islands	10,500
(2) Assam . . . . .	4,87,000
(3) Bihar . . . . .	65,000
(4) Madhya Pradesh . . . . .	24,500
(5) Manipur . . . . .	2,000
(6) Orissa . . . . .	12,000
(7) Uttar Pradesh . . . . .	20,000
(8) West Bengal . . . . .	31,21,000
(9) Tripura . . . . .	3,74,000
(10) Rajasthan . . . . .	1,000
	41,17,000

(b) Statewise distribution of new migrants (viz. 11.14 lakh persons) as on 25-3-1971

(1) West Bengal . . . . .	7,56,619
(2) Assam . . . . .	2,14,318
(3) Tripura . . . . .	1,43,021
	Total . . . . .
	11,13,958
	Say 11.14 Lakhs.

### Exploiting River Waters for Power Generation

1820. SHRI AMARSINH V. RATHAWA: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether there is any proposal under the consideration of Government to exploit the country's river waters for generating power;

(b) whether any experiment has been made; and

(c) if so, the result achieved?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The Government is anxious to exploit the country's hydro power potential. In this connection, following steps have been taken:—

(i) Hydro-electric projects with a total installed capacity of 10,169.5 MW are already at different stages of construction.

(ii) The reassessment of hydro-electric potential in the country is being carried out in the Central Electricity Authority.

(iii) In pursuance of the above reassessment, the Central Electricity Authority has undertaken a study to identify further hydel schemes that could be taken up for execution in a phased manner.

(iv) With a view to increasing the hydro component in the power plan, the National Hydroelectric Power Corporation and North Eastern Electric Power Corporation have been established in the Central Sector, for taking up the execution of suitable projects and thus supplementing the efforts of the States, in this regard.

(v) Serious attention is also being given to improving the methods of investigation and construction, with a view to executing the projects within the shortest time-frame.

### Oil Exploration of Kerala Coast

1821. SHRI K. KUNNHAMBU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether oil exploration of Kerala Coast is still going on; and

(b) if so, the progress achieved so far?